

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3777  
ANSWERED ON:10.09.2007  
ALLOTMENT OF PETROL PUMPS TO WAR WIDOWS  
Khan Shri Sunil

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the widows of the deceased soldiers of Kargil War were offered Petrol Pump and a lump-sum amount; and
- (b) if so, the details thereof in comparison to the benefits to casualties of other operations?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) Yes, Sir.

(b) Widows/next of kin of Kargil Martyrs were allotted oil product agencies under a special scheme under which Ministry of Petroleum and Natural Gas had earmarked 500 agencies for them. The dependents of martyrs of other operations are eligible for allotment of oil product agencies under 8% defence quota scheme.

According to the policy, Operation Vijay was treated as a war-like engagement and a special welfare package including enhanced ex-gratia compensation of Rs.10 lakhs to the next of kin of the Battle casualties was provided. The ex-gratia amount admissible to the next of kin of defence personnel martyred in other operations is Rs.7.5 lakhs. However, no distinction has been made between Operation Vijay and post Operation Vijay casualties, in so far as the Pensionary benefits are concerned. All war widows are entitled to liberalised family pension.